



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.10.2024

NOTICE

Please take notice that the following matters in the Court of Chairperson on 01.10.2024 at 02:00 PM were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1584 of 2023	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah With	01.10.2024	28.11.2024
2.	Comp. App. (AT) (Ins) No. 1585 of 2023	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah With	01.10.2024	28.11.2024
3.	Comp. App. (AT) (Ins) No. 23 of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah & Anr. With	01.10.2024	28.11.2024
4.	Comp. App. (AT) (Ins) No. 526 of 2024 & I.A. No. 1845 of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah With	01.10.2024	28.11.2024
5.	Comp. App. (AT) (Ins) No. 528 of 2024 & I.A. No. 1857 of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah With	01.10.2024	28.11.2024

6.	Comp. App. (AT) (Ins) No. 492 of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah	01.10.2024	28.11.2024
7.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	01.10.2024	28.11.2024
8.	Comp. App. (AT) (Ins) No. 1543 of 2022	Rajratan Babulal Agarwal Vs. Sonal Trading Company & Ors.	01.10.2024	27.11.2024
9.	Comp. App. (AT) (Ins) No. 1356 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors. With	01.10.2024	27.11.2024
10.	Comp. App. (AT) (Ins) No. 1357 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	01.10.2024	27.11.2024
11.	Contempt Case (AT) No. 36 of 2023 in Comp. App. (AT) (Ins) No. 412 of 2022	Pooja Bahry Vs. Praveen Gupta & Ors.	01.10.2024	27.11.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar